

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 44 OF 2018 &
IA NO. 230 OF 2018

Dated: 6th February, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:-

Transmission Corporation of Andhra Pradesh Ltd. ...Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Prashant Mathur
Counsel for the Respondent(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R-1
Mr. Gopal Choudhary
Mr. S.Vallinayagam for R-2

ORDER

At the request of the learned counsel appearing for the Appellant, list the matter for hearing on **08.04.2019**. In the meantime, the learned counsel appearing for both the parties are directed to file their respective written submissions after serving copy to the other side.

(Ravindra Kumar Verma)
Technical Member
mk/bn

(Justice N.K. Patil)
Judicial Member